

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 697**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2023/ SRAVANA 4, 1945 (SAKA)**

**CYBER CRIMES THROUGH CYBER CHEATING TOOLS**

**697 SHRI ANIL DESAI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government is aware about the increasing number of cyber crimes taking place in the country and also in Maharashtra;**

**(b) if so, the number of police complaints received in Maharashtra about fraud using cyber cheating tools;**

**(c) whether our police force has adequate training to handle cyber crimes; and**

**(d) whether these criminals are more active in Delhi, Noida, Mumbai and Jamtara in Jharkhand, if so, what special action Government has taken in these places?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) to (d): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India".**

**The latest published report is for the year 2021. As per the data published by the NCRB, year-wise summary of cases registered in Maharashtra under**

**Fraud for Cyber Crime during last three years is as under:**

<b>Fraud for Cyber Crimes</b>	<b>Year</b>		
	<b>2019</b>	<b>2020</b>	<b>2021</b>
<b>Cases registered in</b>			
<b>Maharashtra</b>	<b>1681</b>	<b>2032</b>	<b>1678</b>

**‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of cyber crimes. The Central Government supplements the initiatives of the State Governments through advisories and schemes for the capacity building of their Law Enforcement Agencies. To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps which, inter-alia, include the following:**

- i. The Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre’ (I4C) to deal with all types of cyber crime in the country, in a coordinated and comprehensive manner.**
- ii. The state of the art ‘National Cyber Forensic Laboratory (Investigation)’ has been established, as a part of the I4C, at New**

**Delhi to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police.**

- iii. The Massive Open Online Courses (MOOC) platform, namely 'CyTrain' portal has been developed under the Indian Cyber Crime Coordination Centre (I4C), for capacity building of police officers/judicial officers through online course on critical aspects of cyber crime investigation, forensics, prosecution etc. along with certification. More than 38,300 Police Officers from States/UTs are registered and more than 19,100 Certificates issued through the portal.**
- iv. The 'National Cyber Crime Reporting Portal' ([www.cybercrime.gov.in](http://www.cybercrime.gov.in)) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law.**
- v. The 'Citizen Financial Cyber Fraud Reporting and Management System', under I4C, has been launched for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. So far, financial fraud transactions amounting to more than Rs.570 Crore**

- have been saved. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.
- vi. **Seven Joint Cyber Coordination Teams have been constituted for Mewat, Jamtara, Ahmedabad, Hyderabad, Chandigarh, Vishakhapatnam, and Guwahati under I4C covering the whole country based upon cyber crime hotspots/ areas having multi jurisdictional issues by on boarding States/UTs to enhance the coordination framework among the Law Enforcement Agencies of the States/UTs.**
- vii. **To spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. Twitter handle (@Cyberdost), Facebook(CyberDostI4C), Instagram(cyberdosti4c), Telegram(cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, etc. The States/UTs have also been requested to carry out publicity to create mass awareness.**

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